

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.305

168/252/ND/2022

IN THE MATTER OF:

Pradeep Kumar Sharma

Vs.

The Registrar of Companies

... APPELLANT

...RESPONDENT

SECTION

U/s 252 Companies Act 2013

Order delivered on 23.09.2022

CORAM:

SHRI L.N.GUPTA

MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS

MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: CS Sunny Dahiya

For the I.T. Deptt.

: Ruchir Bhatia Sr. Standing Counsel, Shlok Chandra
Jr. Standing Counsel along with Ms. Mansie Jain
Advocates for Income Tax Department

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 10.11.2022.


(Court Officer)
Court-III